

personnel, business techniques, linking of cooperative credit with marketing, role of cooperatives in State procurement schemes and distribution of agricultural production requisites and consumer goods in rural areas and cooperative storage are broadly a reiteration of the existing policy. Recommendations requiring fresh decisions are under consideration in consultation with the State Governments.

Loans to Sugar Mills in U. P.

477. Shri Jyotirmoy Basu:
Shri A. K. Gopalan:
Shri C. K. Chakrapani:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of loans granted to the sugar mills in U. P. during the period from 1955 to 1965;

(b) the total amount of loans realised by Government so far; and

(c) whether Government have made any assessment of the repayment situation and if so, the conclusions thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The Government of India have not given any loans to sugar mills in Uttar Pradesh during the period from 1955 to 1965.

(b) and (c). Do not arise.

Road Transport Taxation Enquiry Committee

478. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Transport and Shipping be pleased to refer to the reply given to Starred Question No. 449 on the 22nd November, 1966 and state:

(a) whether the Road Transport Taxation Inquiry Committee has since submitted any report;

(b) if so, the main recommendations thereof; and

(c) the decision of Government thereon?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) The Committee has submitted an interim report on "Inter State Transport".

(b) The main recommendations are given in the annexed statement. [Placed in Library. See No. LT-221/67].

(c) The recommendations of the Committee are under examination, in consultation with the Planning Commission and the State Governments.

Graving Dock, Hindustan Shipyard Ltd., Visakhapatnam

479. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Transport and Shipping be pleased to refer to the reply given to Starred Question No. 440 on the 22nd November, 1966 and state:

(a) whether the report from the Japanese Consultants on the graving Dock Project as an adjunct of the Hindustan Shipyard Ltd., Visakhapatnam has since been examined; and

(b) if so, with what results?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The Report has been scrutinised by the Board of Directors of Hindustan Shipyard Ltd. The Report is now under examination by the Government.

Agriculture-Oriented Education

480. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question

No. 172 on the 8th November, 1966 regarding Agriculture-Oriented Education and state:

(a) whether the report of the Commission with a view to make education agriculture-oriented has since been considered by Government; and

(b) if so, the decision taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) This is receiving consideration by the Education Division in the Planning Commission. The deliberations of the Working Group are awaited.

(b) In view of the above the question does not arise.

Hindustan Shipyard, Visakhapatnam

481. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether a final decision has been taken to expand the Hindustan Shipyard, Visakhapatnam for increasing its production capacity from four to six ships per year; and

(b) if so, the main features of the scheme?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) No, Sir.

(b) Does not arise.

Central Road Board

482. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Transport and Shipping be pleased to refer to the

reply given to Starred Question No. 26 on the 1st November, 1966 and state:

(a) whether the proposal to constitute a Central Road Board within his Ministry has since been considered; and

(c) if so, the decision taken thereon?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). No final decision has so far been taken.

Subsidy on Imported Foodgrains

483. Shri Y. G. Gowd: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are selling imported foodgrains to the consumers at subsidised rates; and

(b) if so, the subsidised rates per ton for different varieties of foodgrains?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) The subsidized issue of various foodgrains supplied from Central stocks to the consuming States are as under:—

Foodgrains	Issue rate per tonne
Wheat (Imported)	. Rs. 550
Milo (Imported)	. Rs. 400
Coarse rice (both imported & indigenous)	. Rs. 720 to 870
Maize (imported)	. Rs. 450